

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
RAJYA SABHA**

**UNSTARRED QUESTION NO. 1588  
TO BE ANSWERED ON 04.03.2020**

**UNDER-UTILISATION OF FUNDS ALLOCATED FOR WELFARE OF SCs AND PwDs**

**1588. SHRI MAHESH PODDAR:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether only 60 per cent fund allocated for post-matriculation scholarships for SC students has been used;
- (b) if so, reasons therefor;
- (c) whether out of Rs. 41.21 crore allocated for National Handicapped Finance Development Corporation (NHFDC), no money has been spent yet;
- (d) if so, the reasons therefor;
- (e) whether Government has any data stating the number of SCs and disabled candidates who have been given benefit of aforesaid schemes, if any;
- (f) whether there is any existing scheme for ST students for post-matriculation scholarship; and
- (g) if so, the State-wise details and also the amount of money allocated by Ministry and amount spent?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI RATTAN LAL KATARIA)**

- (a) Under Post Matric Scholarship Scheme for Scheduled Caste Students, the Revised Estimate (RE) for 2019-20 is Rs. 2690 crore. Out of this, Central Assistance of Rs 2463 crore has been released to States/UTs as on 2.3.2020 which is 91.56% of RE.
- (b) Does not arise.
- (c) and (d): Out of Rs 41.21 crore budgeted for National Handicapped Finance and Development Corporation (NHFDC) for financial year 2019-20 towards Equity infusion, the Corporation has availed only Rs 0.92 crore since the internal resources with the Corporation were sufficient to take care of the targeted activities.
- (e): Under Post Matric Scholarship Scheme for Scheduled Castes the number of SC beneficiaries for 2018-19 was 60.29 lakh. For 2019-20, it is informed that the States/Union Territories being the implementing agencies under this scheme, invite the applications and disburse the scholarships to eligible beneficiaries. Accordingly State Government submits the actual number of beneficiaries in the next financial year.

The activities run by National Handicapped Finance and Development Corporation pertain to concessional finance, skilling, marketing support scholarships and job placement support and the disabled beneficiaries of these activities for current financial year are estimated to be around 23,000.

(f) and(g): Ministry of Tribal Affairs implements the scheme of Post-Matric Scholarship for ST students. The State/UT wise details of amount released to States/UTs and amount utilized by them is enclosed as Annexure-1.

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Statement referred to part (g) of Unstarred Question No. 1588 for answer on 04.03.2020 regarding "Under-utilisation of funds allocated for welfare of SCs and PWDs"

**Annexure-I (Rs. in lakh)**

**Details of Fund Released to State Governments/UT Administrations ( along with Utilization by the States/UTs) under the Scheme of Post-Matric Scholarship for ST students**

| Sl.No | Name of the State/UT | 2017-18          |                  | 2018-19<br>( Utilized as on<br>02.03.2020) |                  | 2019-20<br>(As on. 02.03.2020) |  |
|-------|----------------------|------------------|------------------|--|------------------|--------------------------------|--|
|       |                      | Fund Released    | Utilised         | Fund Released                              | Utilised         | Fund Released                  | Utilised<br>(UC not due<br>as on date) |
| 1     | A.& N. Islands       | 0.00             | 0.00             | 10.09                                      | 10.09            | 11.34                          |  |
| 2     | Andhra Pradesh       | 8269.11          | 8269.11          | 13945.02                                   | 13945.02         | 7797.07                        | 4919.71                                |
| 3     | Arunachal Pradesh    | 5803.65          | 5803.65          | 1883.82                                    | 1883.82          | 6113.41                        |  |
| 4     | Assam                | 2516.48          | 2516.48          | 3248.03                                    | 3248.03          | 4867.20                        |  |
| 5     | Bihar                | 71.25            | 53.25            | 0.00                                       | 0.00             | 1525.43                        |  |
| 6     | Chhattisgarh         | 3811.26          | 3811.26          | 4609.57                                    | 4609.57          | 7022.69                        | 4078.77                                |
| 7     | Dadar & Nagar Haveli | 0.00             | 0.00             | 0.00                                       | 0.00             | 88.66                          |  |
| 8     | Daman & Diu          | 26.19            | 26.19            | 3.41                                       | 3.41             |                                |  |
| 9     | Goa                  | 364.80           | 364.80           | 536.26                                     | 536.26           | 418.48                         | 418.48                                 |
| 10    | Gujarat              | 14609.74         | 14609.74         | 32429.12                                   | 32429.12         | 14004.48                       | 8004.48                                |
| 11    | Himachal Pradesh     | 3123.36          | 3123.36          | 278.15                                     | 278.15           | 2468.81                        | 1555.51                                |
| 12    | Jammu & Kashmir      | 2322.56          | 1578.20          | 637.93                                     | 144.54           | 1048.29                        |  |
| 13    | Jharkhand            | 2716.50          | 2716.50          | 5281.32                                    | 5281.32          | 7862.86                        | 3987.98                                |
| 14    | Karnataka            | 8873.31          | 8873.31          | 7341.33                                    | 7341.33          | 10352.79                       | 9190.93                                |
| 15    | Kerala               | 2745.46          | 2745.46          | 2674.37                                    | 2674.37          | 1641.52                        | 1641.52                                |
| 16    | Madhya Pradesh       | 10320.50         | 10320.50         | 13405.24                                   | 13405.24         | 12198.58                       | 7586.64                                |
| 17    | Maharashtra          | 10884.91         | 10884.91         | 15238.15                                   | 15238.15         | 15575.38                       | 15575.38                               |
| 18    | Manipur              | 6382.55          | 6382.55          | 2026.76                                    | 2026.76          | 6235.55                        | 3595.83                                |
| 19    | Meghalaya            | 770.50           | 770.50           | 2457.52                                    | 2457.52          |                                |  |
| 20    | Mizoram              | 2434.73          | 2434.73          | 3528.21                                    | 3528.21          | 4415.78                        | 3783.69                                |
| 21    | Nagaland             | 2515.00          | 2515.00          | 4716.66                                    | 4716.66          | 1538.14                        | 1538.14                                |
| 22    | Odisha               | 8784.18          | 8784.18          | 14801.92                                   | 14801.92         | 16640.15                       | 12365.48                               |
| 23    | Rajasthan            | 19912.49         | 19912.49         | 13598.95                                   | 13598.95         | 25950.52                       | 20390.38                               |
| 24    | Sikkim               | 1247.32          | 1247.32          | 1134.36                                    | 1134.36          | 566.80                         |  |
| 25    | Tamil Nadu           | 2440.39          | 2440.39          | 3933.65                                    | 3933.65          | 3631.9                         | 3295.21                                |
| 26    | Telangana            | 18031.25         | 18031.25         | 9921.68                                    | 9921.68          | 14633.68                       | 14633.68                               |
| 27    | Tripura              | 2756.25          | 2756.25          | 3626.55                                    | 3626.55          | 2355.78                        | 654.30                                 |
| 28    | Uttar Pradesh        | 1244.91          | 1244.91          | 1210.54                                    | 1210.54          | 1822.71                        | 1443.73                                |
| 29    | Uttarakhand          | 600.25           | 0.00             | 0.00                                       | 0.00             |                                |  |
| 30    | West Bengal          | 2807.89          | 2807.89          | 2219.39                                    | 2219.39          | 2411.00                        | 1855.44                                |
|       | <b>Total</b>         | <b>146386.79</b> | <b>145024.18</b> | <b>164698.00</b>                           | <b>164204.61</b> | <b>173199.00</b>               | <b>120515.28</b>                       |